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(c) and (d). ONGC and OIL have been permitted to procure their requirement of equipment and services under global tenders. Accordingly ONGC has been inviting global tenders for charter hiring of offshore supply vessels also. However Indian National Shipowners' Association has been representing that over-riding preference should be given to Indian flag vessels.

# Power Breakdown in Yadav Nagar, Delhi

- 1881. PROF. RAM GANESH KAPSE: Will the Minister of ENERGY be pleased to state:
- (a) whether Government propose to conduct any enquiry into frequent power breakdown in Yadav Nagar, a residential colony in North Delhi; and
- (b) if so, when the enquiry is likely to be conducted?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) and (b). According to DESU the power supply position in the said area is by and large satisfactory. As such the question of conducting any enquiry in the matter does not arise.

## **Production of Analgin**

- 1882. SHRI KHEMCHANDBHAI SOMABHAI CHAVDA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) whether manufacture of Analgin is reserved for public sector units;
- (b) whether Analgin is also produced by several small scale industrial units: and
- (c) if so, the total production of Analgin made by various companies, sector-wise

during 1989 together with percentage of production?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIA-MENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) Yes, Sir.

(b) and (c). Production of drugs in the Small Scale Sector is not monitored by this Ministry. In the organised sector only M/s. IDPL is producing Analgin. Its production during 1988-89 and 1989-90 was 271.80 and 235.2 MT respectively.

### Surplus Stock of Penicillin

1883. SHRI JANAK RAJ GUPTA: Will the Minister of PETROLEUM AND CHEMI-CALS be pleased to state:

- (a) the surplus stock of Penicillin lying with the public sector units; and
- (b) the steps Government have taken/ propose to take to ban import of Penicillin-G?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMI-CALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATION (SHRI JAI PRAKASH): (a) As on 1.12.1990, Indian Drugs and Pharmaceuticals Limited (IDPL) had a stock of 9225 BUs of Pen.G lst Crystals and Hindustan Antibiotics Limited (HAL) had' Nil' stock.

(b) Indigenous production of Pen. G 1st Crystals is not sufficient for the manufacture of semi synthetic Penicillin and import of Pen. G Ist Crystals is regulated to meet the shortage in this regard.

#### **Expansion of Cochin Refinery**

1884. SHRI P. C. THOMAS: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether the Government propose to invest more funds for the expansion of Cochin Refineries; and
- (b) if so, the details thereof and the steps taken in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIA-MENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) Yes, Sir.

(b) The proposal for the expansion of capacity of Cochin Refinery was given first stage clearance by the Government for preparation of a Detailed Feasibility Report, in May, 1990.

A Detailed Feasibility Report has been received from M/s. Cochin Refineries Limited on December 31, 1990 for the expansion of the refinery at a total estimated cost of Rs. 363 crores. The project proposal will be processed for Government approval.

#### Performance of BCCL

1885. SHRI A. K. ROY: Will the Minister of ENERGY be pleased to state:

(a) the details of production and finan-

cial position of the Bharat Coking Coal Limited for the last three year, year-wise break up for the underground and open cast mines, separately:

- (b) the details of the miners in the underground mines and the capacity utilisation of machine in open cast mines for the last three years, year-wise;
- (c) the amount paid as full back wages and the amount lost for absenteeism of the miners contributing to the loss;
- (d) the categories of officers and the time they are supposed to be in the underground mines physically guiding the production; and
- (e) the cost of production of coal in the percentage contribution of different factors in the cost and also making the loss perennial and the steps taken to minimise the losses?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) The production and financial position of Bharat Coking Coal (Ltd. (BCCL) for the last three years is as follows:

Production: (Million Tonnes)

1987-88		1988-89		1989-90	
Under- Ground	Open- cast	Under- ground	Open- cast	Under- ground	Open- cast
13.81	11.80	14.36	11.94	13.29	13.32

Financial Position (After adjustment under Coal Price Regulation Account)

		(Rs. crores)	(Rs. crores)		
1987-88	1988-89	1989-90			
<b>—</b> 112.01	5.19	+ 51.33	(+ Profit		
			Loss)		